

ITEM NO.1714

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 33409/2015

ABDUS SATTAR & ORS.

Petitioner(s)

VERSUS

ABDUL BAREK & ORS.

Respondent(s)

Date : 12-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANDEEP MEHTA
[IN CHAMBER]

For Petitioner(s) Ms. Diksha Rai, AOR

For Respondent(s) Mr. Azim H.Laskar, Adv.
Mrs. Debarati Sadhu, Adv.
Mr. Chandra Bhushan Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner(s) prays for and is granted two weeks' time to take steps in respect of unserved respondent No.10(5), failing which, the special leave petition shall stand dismissed qua the said respondent without further reference to the Court.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)